

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 02-06-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>EVIDENCE</u>			
1) R.A.	15110/2019		L.S. CHIKKANAGOUDAR
<u>ARGUMENTS</u>			
2) R.A.	15017/2020		K. SHIVASHANKAR
3) R.A.	15048/2020		L. SURESH
<u>JUDGEMENT</u>			
4) R.A.	15040/2020		K. SHIVASHANKAR
<u>CALL ON</u>			
5) R.A.	15022/2019		P. SARAVANA
<u>AWAIT NOTICE</u>			
6) A.P.	15003/2021		Angadi and Co
<u>OBJECTION</u>			
7) A.P.	15004/2021		Angadi and Co
<u>ARGUMENTS</u>			
1) SC	15029/2018		P.P.
2) SC	15035/2019		P.P.
<u>H.B.C.</u>			
3) SC	15010/2020		P.P.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 02-06-2021

MORNING SESSION

SL. No.	CASE NO.	
1	O.S.	2343/06
2	O.S.	401/07
3	O.S.	1053/19
4	O.S.	403/20
5	O.S.	664/16
6	O.S.	407/14
7	O.S.	128/11
8	O.S.	259/15
9	O.S.	202/14
10	O.S.	839/07
11	O.S.	263/20
12	O.S.	448/19
13	O.S.	274/19
14	O.S.	154/19
15	O.S.	83/19


AFTERNOON SESSION

1	O.S.	740/07
2	O.S.	776/07
3	O.S.	411/07
4	O.S.	710/07
5	O.S.	308/08
6	O.S.	609/08
7	O.S.	306/10
8	L.A.C.	2/2020
9	L.A.C.	3/2020
10	O.S.	340/20
11	L.A.C.	4/2020
12	L.A.C.	5/2020
13	L.A.C.	6/2020
14	O.S.	413/20
15	M.A.	11/2020

Prl. Senior Civil Judge & JMFC,
Devanahalli.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 02-06-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>HEARING</u>
1. O.S.585/2007	1. C.C.607/1998
2. O.S.361/2009	2. C.C.667/2009
3. O.S.633/2009	3. C.C.157/2021
4. EX 1/2012	4. CMIS 55/2010
5. O.S.989/2013	5. CMIS 526/2015
6. O.S.945/2013	6. CMIS 161/2016
7. O.S.353/2015	7. CMIS 375/2018
8. O.S.381/2015	8. CMIS 129/2019
9. O.S.313/2016	9. CMIS 285/2019
10. O.S.237/2017	10. O.S.7/2021
11. O.S.495/2017	11. O.S.3/2021
12. O.S.261/2018	12. EX 2/2021
13. O.S.661/2019	13. O.S.93/2021
14. O.S.1/2019	14. C.C.5440/2016 (Orders)
15. O.S.49/2015	15. C.C.1778/2009 (Judgment)


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 02-06-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL CASES	CIVIL CASES
<u>HEARING</u>	<u>HEARING</u>
1. C.C.5226/2016	1. O.S.168/2014
2. C.C.5227/2016	2. O.S.250/2014
3. C.C.3570/2018	3. O.S.498/2015
<u>BODY WARRANT</u>	4. O.S.560/2015
4. C.C.2808/2011	5. O.S.9/2015
5. C.C.3853/2021	6. O.S.496/2017
6. C.C.3262/2014	7. O.S.17/2018
<u>WARRANT</u>	8. O.S.31/2018
7. C.C.3550/2012	9. O.S.138/2019
8. C.C.2781/2015	10. O.S.238/2019
9. C.C.3618/2017	11. O.S.140/2021
10. C.C.4678/2017	<u>ARGUMENTS</u>
11. C.C.5092/2017	12. O.S.84/2009
12. C.C.3381/2018	13. O.S.534/2009
13. C.C.1339/2019	14. O.S.872/2011
14. C.C.3763/2021	15. O.S.120/2013
<u>OBJECTION</u>	
15. Cr.10/2021(VNPS)	

NOTE: All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

01/6/21
**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**